- (i) Introduction of Anti Pilferage device for LPG throughout the country.
- (ii) To ensure that the Kerosene reaches the targeted beneficiaries, distribution against biometric smart cards beginning with large urban cities.
- (iii) Smart card programme to be implemented by all oil companies in association with the State Governments.
- (iv)Possibility of direct cash transfer of subsidy on kerosene to beneficiaries account to be studied in rural areas and if found feasible to be expanded to other areas.
- (v) Feasibility of introducing packaged supply of Kerosene in 5 litre recoverable pack to be studied to prevent diversion of PDS Kerosene.
- (vi)Global Positioning System (GPS) on all Kerosene tankers and utilization of this data to improve quality of service.

(c) The expansion of Compressed Natural Gas (CNG) infrastructure in different cities in the country including Andhra Pradesh is being taken up in a phased manner depending on the proximity of natural gas trunk pipeline and economic viability.

Power supply to Kerala

1753. SHRI P.R. RAJAN: Will the Minister of POWER be pleased to state:

(a) whether Government has taken any steps to restore eligible quota of power supply from the Central Pool to Kerala;

- (b) if so, the present status thereof; and
- (c) if not, the measures taken or proposed to be taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (c) Power from Central Generating Stations (CGSs) is allocated to States/UTs (including Kerala) in two parts, namely firm and unallocated. While the firm power once allocated is generally not changed, the 15% unallocated power in CGSs, available at the disposal of the Government is redistributed on a dynamic basis to meet the seasonal and overall requirements of States/UTs. There is no quota earmarked for any State.

Electricity for BPL people in Jharkhand

1754. SHRI PARIMAL NATHWANI: Will the Minister of POWER be pleased to state:

(a) whether Government has received any proposal to provide electricity for domestic consumption to the people living Below Poverty Line in Jharkhand; and

(b) if so, the relevant details thereof, district-wise, with schedule of its implementation and the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 22 projects covering release of electricity connections to 16,91,797 Below Poverty Line (BPL) households have been sanctioned for